

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:16th February, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
AFTER NOTICE				
1.	Original Application No. 06/2018(CZ)	Manoj Kumar Malviya & Ors Vs. State of Madhya Pradesh & Ors.	Mr. Pulkit Godha, Adv. Mr. Neelesh Sharma, Adv.	
FOR COMPLETION OF PLEADING				
2.	Original Application No. 04/2015(CZ) (M.A.No.401/17)	Kishore Samrite & Suresh Kocher (<i>Pond Encroachment, Balaghat</i>) Vs Union of India. & 6 Ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv. Mr. Nishant Goyal, Adv. Mr. V.H.Vashwani, Adv. Mr. Rohit Sharma, Adv.	
FOR HEARING				
3.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv.	

Note : **No Hon'ble Members is posted in this bench. The Cases listed on 16-02-2018 shall be adjourned to 04-04-2018 instead of 28-03-2018 due to local holiday declared by NGT (PB) New Delhi.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in